

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 865
ANSWERED ON 25/07/2023**

SCHEMES TO IMPROVE STANDARD OF LIVING

865. SHRI SUNIL KUMAR MONDAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the schemes and plans initiated/implemented to improve standard of living in rural areas in the country during each of the last three years; and**
- (b) the details of developmental works along with future initiatives, State/UT-wise specially in West Bengal?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): The Ministry of Rural Development (MoRD) has adopted multi-pronged strategies to improve the living standards of the poor in rural areas of the country with the main focus on increasing livelihood opportunities, empowering rural women, providing social safety net, skilling of rural youth, infrastructure development etc through its Programmes. The details of the Schemes/Programmes implemented by Ministry of Rural Development to improve standard of living in rural areas in the country during the last three years are as under:-

- i. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS): Mahatma Gandhi NREGS is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.**
- ii. Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM): The Ministry is implementing DAY-**

NRLM across the country since 2011 in a mission mode with the objective of organizing the rural poor women into Self Help Groups (SHGs) and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in income over a period of time to improve their quality of life and come out of abject poverty. The programme is being implemented in all the States and Union Territories except Delhi and Chandigarh. The Mission seeks to achieve its objective through investing in four core components viz., (a) social mobilization and promotion and strengthening of self-managed and financially sustainable community institutions of the rural poor; (b) financial inclusion of the rural poor; (c) sustainable livelihoods; and (d) social inclusion, social development and convergence.

- iii. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY): DDU-GKY is a placement linked skill development program for rural poor youth in the age group of 15-35 years. DDU-GKY guidelines provide for earmarking 50% of the funds for SCs and STs and 15% for minorities and 5% for persons with disabilities. Further, one third beneficiaries of the respective categories including general category covered under the scheme should be women**
- iv. Rural Self Employment and Training Institutes (RSETIs): RSETI is a Bank lead- MoRD funded training institution established by the Sponsor Banks in their Districts, to provide training for Skill and Entrepreneurship Development. MoRD extends financial support for the construction of RSETI building and also bears the cost of training the Rural Poor candidates. Any unemployed youth in the age group of 18-45 years having an aptitude to take up self-employment or wage employment and having some basic knowledge in the related field can undergo training at RSETI. Some of the trained candidates may also seek regular salaried jobs / wage employment.**
- v. Pradhan Mantri Awaas Yojana-Gramin (PMAY-G): In order to achieve the target of "Housing for All" in rural areas, the Ministry is implementing PMAY-G with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024.**
- vi. Pradhan Mantri Gram Sadak Yojana (PMGSY): PMGSY was started in the year 2000 with the objective to provide all-**

weather road connectivity to eligible unconnected habitations. The mandate of the scheme was subsequently widened and new interventions viz. PMGSY-II and PMGSY-III were added for upgradation of the existing rural road network which connect habitations to the various facilities and services. Various impact assessment studies carried out by Independent Agencies have concluded that PMGSY has helped in better access of marketplace for the rural masses and generated employments in various forms. It has also helped in improving socio- economic conditions of people living in the rural area. Thus, it has helped in removing poverty and unemployment. The scheme has impacted agriculture, health, education, urbanization and employment generation in a big way. The PMGSY has affected rural masses of all the states in a very positive way by emerging as a facilitator and precursor to various developmental activities.

- vii. Shyama Prasad Mukherji Rurban Mission (SPMRM): Shyama Prasad Mukherji Rurban Mission (SPMRM) was launched in 2016, designed to deliver catalytic interventions to rural areas, on the threshold of growth. The objective of the Mission was to stimulate local economic development, enhance basic services, and create well planned Rurban clusters. 31st March 2022 has been declared as the sunset date for the scheme.**
- viii. Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana 2.0 (WDC-PMKSY 2.0): Department of Land Resources has been implementing Watershed Development Component of WDC-PMKSY 2.0 scheme in 28 States and 2 UTs of Jammu & Kashmir and Ladakh for the development of rainfed and degraded areas. The activities undertaken inter alia include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for asset-less persons etc. The project is sanctioned to the States on the basis of proposal received from the States/UTs, based on allocation**

(b): The details of development works under the relevant Schemes/Programmes, State/Union Territory-wise, including the State of West Bengal, are at Annexure.

Annexure referred to in reply to part (b) of Lok Sabha Starred Question No 865 due for reply on 25.07.2023

(i) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)

State/UT-wise details of completed and ongoing works under Mahatma Gandhi NREGS in the last three financial years from 2020-21, 2021-22, 2022-23 and current financial year 2023-24 (as on 20.07.2023).						
Sl. No.	States	Number of works completed				Number of works ongoing
		2020-21	2021-22	2022-23	2023-24	
1	Andaman and Nicobar	351	527	244	198	982
2	Andhra Pradesh	773527	363759	382048	164743	1019745
3	Arunachal Pradesh	3165	3767	2134	203	8175
4	Assam	131884	127708	264422	170115	1012436
5	Bihar	988600	1300259	1089362	226572	1003404
6	Chhattisgarh	237078	214145	180267	78517	302587
7	Dn Haveli And Dd	0	0	0	0	3
8	Goa	230	208	94	11	783
9	Gujarat	146908	99624	173113	40148	351402
10	Haryana	21460	26439	8734	1827	31747
11	Himachal Pradesh	77048	88825	107588	22755	131575
12	Jammu And Kashmir	67370	85375	202406	28461	347004
13	Jharkhand	497357	540737	717318	331371	719233
14	Karnataka	413722	561051	791509	270483	1451268
15	Kerala	198868	189187	272039	78080	357506
16	Ladakh	653	1839	8725	8323	11668
17	Lakshadweep	0	27	15	0	160
18	Madhya Pradesh	727894	700653	1049635	274738	989450
19	Maharashtra	262465	232671	354527	70119	887510
20	Manipur	15533	10000	1826	37	23033
21	Meghalaya	26263	14264	11643	3889	68638
22	Mizoram	25033	22916	16088	5434	4787
23	Nagaland	3310	2643	1405	628	10367
24	Odisha	426415	404642	449536	68818	634304
25	Puducherry	777	538	608	109	623
26	Punjab	35890	52457	52053	19184	129204
27	Rajasthan	403186	333953	394435	92731	785761
28	Sikkim	5481	6288	6784	731	8322
29	Tamil Nadu	419431	487694	568011	160345	344758
30	Telangana	509320	741287	230754	39802	528244
31	Tripura	79099	69765	161653	48330	90966
32	Uttar Pradesh	621310	1073842	1290123	232610	2379440
33	Uttarakhand	58836	41618	106890	19434	121987
34	West Bengal	1341286	1231333	549993	14457	1553794
	Total	85,19,750	90,30,041	94,45,982	24,73,203	1,53,10,866

(ii) Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM)

State/UT-wise No. of SHGs and Household mobilized under DAY-NRLM

Sl No	State	Districts	Intensive Blocks	No. of SHG Promoted	Household Mobilised
1	Andhra Pradesh	26	660	853158	8931449
2	Assam	35	219	344109	3848720
3	Bihar	38	534	1096939	12674972
4	Chhattisgarh	33	146	263465	2839367

5	Gujarat	33	248	271941	2696247
6	Jharkhand	24	263	279334	3281022
7	Karnataka	31	233	276655	3260089
8	Kerala	14	152	254902	3555336
9	Madhya Pradesh	52	313	443737	5253859
10	Maharashtra	34	351	599750	5975904
11	Odisha	30	314	530577	5468320
12	Rajasthan	33	353	309955	3549927
13	Tamil Nadu	37	388	321687	3690891
14	Telangana	32	542	439672	4693345
15	Uttar Pradesh	75	826	722032	7515144
16	West Bengal	23	345	1075991	11059623
17	Haryana	22	143	57625	592377
18	Himachal Pradesh	12	90	42691	345638
19	Jammu & Kashmir	20	285	81797	667347
20	Punjab	23	147	41005	418376
21	Uttarakhand	13	95	57627	431076
22	Arunachal	25	100	8197	67254
23	Manipur	16	55	7756	80061
24	Meghalaya	12	46	43971	426355
25	Mizoram	11	26	9574	78369
26	Nagaland	11	74	14283	122162
27	Sikim	6	33	5699	53610
28	Tripura	8	58	48881	452684
29	Andaman	3	9	1199	11874
30	Goa	2	12	3659	47412
31	Ladakh	2	13	585	4539
32	Lakshadweep	1	10	328	3741
33	Puducherry	2	3	4412	55275
34	Daman DIU and NH	3	3	956	9953
	Total	742	7089	8514149	92162318

(iii) Deen Dayal Upadhyaya Grameen KaushalyaYojana (DDU-GKY)

State-wise and year-wise details of the candidates trained and placed under DDU-GKY during last 3 years and current year as on 30.06.2023:

Sl. No.	State	FY 2020-21		FY 2021-22		FY 2022-23		FY 2023-24 till 30.06.23 (KB)	
		Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
1	Andhra Pradesh	4156	2177	1606	2135	17032	13581	4245	997
2	Arunachal Pradesh	28	33	233	71	608	250	47	35
3	Assam	1966	3296	3553	916	11864	5563	2228	398
4	Bihar	2687	2745	7099	2491	11490	6639	2217	662
5	Chhattisgarh	1109	3683	6499	2883	9715	7204	969	411
6	Gujarat	240	875	830	599	2881	922	406	180
7	Haryana	26	1213	1772	680	5553	2397	2702	395
8	Himachal Pradesh	0	117	334	10	3907	2349	1055	583
9	Jammu and Kashmir	3454	1945	2300	1102	5369	1959	512	257

10	Jharkhand	1050	1879	4035	1354	10113	7140	2918	494
11	Karnataka	769	1649	1442	673	3754	2115	703	133
12	Kerala	3053	2931	3219	1097	8302	4762	1353	293
13	Madhya Pradesh	903	969	6825	3977	15623	11282	3607	1223
14	Maharashtra	874	3319	348	1612	5314	1928	487	87
15	Manipur	338	387	811	139	1921	707	52	7
16	Meghalaya	83	158	456	241	2165	1254	363	97
17	Mizoram	37	88	105	94	344	301	49	53
18	Nagaland	221	278	1009	614	2371	1556	463	170
19	Odisha	7978	7729	10474	4828	16475	10615	1077	1084
20	Punjab	2922	1931	6976	4188	8151	7684	3242	911
21	Rajasthan	981	1759	3096	3130	5854	4290	1034	126
22	Sikkim	0	43	90	0	859	244	336	34
23	Tamil Nadu	213	1286	8228	2941	15171	9266	4106	1033
24	Telangana	2752	1436	3177	2494	4136	578	25	54
25	Tripura	21	609	1049	193	2256	1052	566	121
26	Uttar Pradesh	1540	4068	16898	3765	36326	15240	10636	1294
27	Uttarakhand	367	416	3645	917	8257	4694	1831	551
28	West Bengal	521	2544	732	2424	9206	3409	1256	275
29	Puducherry*			165	44	844	227	35	20
30	A. & N Islands*			0	0	133	36	165	7

* In case of Puducherry and A& N Island DDU-GKY implementation started in 2021-22.

(iv) Rural Self Employment and Training Institutes (RSETIs)

State-wise and year-wise details of the candidates trained and settled under RSETI during last 3 years and current year as on 30.06.2023:

SL No.	Name of the State	FY 2020-21		FY 2021-22		FY 2022-23		FY 2023-24 as on 30 th June 2023	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Andaman and Nicobar Islands	318	135	412	381	421	421	164	60
2	Andhra Pradesh	5002	3836	7817	6522	10935	8792	2814	1320
3	Arunachal Pradesh	18	57	225	0	384	438	73	0
4	Assam	7208	5145	10017	8335	14328	11087	3404	1598
5	Bihar	14868	10817	21268	14330	28292	22769	7932	3339
6	Chattisgarh	7003	4927	10030	7257	12744	11238	3256	938
7	D & N Haveli	560	437	561	447	761	545	254	84
8	Gujarat	11233	7859	15993	12863	20564	16395	4771	2314
9	Haryana	11301	6744	11045	8176	14086	8989	3202	1560
10	Himachal Pradesh	3227	2019	4750	3208	6134	4013	1758	786
11	Jammu & Kashmir	4552	3955	5277	4148	7909	6453	2093	862
12	Jharkhand	11467	7982	13725	10828	18979	13844	4506	644
13	Karnataka	16333	12649	18332	17059	24937	19407	6158	3246
14	Kerala	5090	4752	5980	5801	9970	7990	2477	1562
15	Lakshadweep	162	98	139	34	465	285	41	12
16	Madhya Pradesh	19180	15530	22956	18490	32068	24620	7715	2683
17	Maharashtra	16559	13033	19606	15251	27322	21474	6408	3304
18	Manipur	287	277	364	301	920	834	118	7
19	Meghalaya	959	687	1649	868	2024	1480	556	184

20	Mizoram	613	457	651	636	907	798	209	341
21	Nagaland	199	118	338	272	396	395	143	9
22	Odisha	15321	11574	16049	13978	20766	17486	4899	2601
23	Pondicherry	583	420	568	485	821	780	258	208
24	Punjab	7501	5489	9241	6972	10833	8243	3066	999
25	Rajasthan	19904	12682	23160	19032	30404	25274	8094	3151
26	Sikkim	202	134	203	146	411	299	142	132
27	Tamil Nadu	15233	12517	17187	14796	26310	21110	6941	3635
28	Telangana	3703	2647	5413	5214	7195	6516	2161	297
29	Tripura	1893	836	2274	1781	2744	2237	692	545
30	UT Ladakh	408	328	535	384	624	355	83	50
31	Uttar Pradesh	41995	27673	52909	46948	55972	46109	14758	7962
32	Uttarakhand	6383	4829	6258	4413	7007	5599	2002	890
33	West Bengal	5876	4591	9182	7073	12169	9605	3118	1721

(v) Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)

(units in Nos.)			
Sl.No.	Name of the State/UT	Target allocated	Houses completed
1	Arunachal Pradesh	36241	18672
2	Assam	1910997	1538158
3	Bihar	3703355	3612347
4	Chhattisgarh	1176146	865780
5	Goa	257	180
6	Gujarat	607515	421268
7	Haryana	29441	26261
8	Himachal Pradesh	15457	14281
9	Jammu And Kashmir	342575	166214
10	Jharkhand	1592553	1533163
11	Kerala	35189	30616
12	Madhya Pradesh	3802248	3554509
13	Maharashtra	1402333	1166818
14	Manipur	104897	28886
15	Meghalaya	188533	37451
16	Mizoram	29967	7024
17	Nagaland	49062	7847
18	Odisha	2748459	1721618
19	Punjab	40326	34647
20	Rajasthan	1719638	1668629
21	Sikkim	1409	1170
22	Tamil Nadu	783488	542501
23	Tripura	377533	231828
24	Uttar Pradesh	3615149	3244423
25	Uttarakhand	46792	32559
26	West Bengal	4570082	3405015
27	Andaman And Nicobar	3429	1223
28	Dadra And Nagar Haveli Daman And Diu	12279	3716

29	Lakshadweep	45	44
30	Puducherry*	-	-
31	Andhra Pradesh	246435	54060
32	Karnataka	305129	119586
33	Telangana*	-	-
34	Ladakh	3041	1431
Total		29500000	24091925

* Puducherry & Telangana are not implementing PMAY-G

(vi) Pradhan Mantri Gram Sadak Yojana (PMGSY)

Status of implementation of PMGSY										
Sr. No.	State Name	Sanctioned			Completed			Balance		
		No. of Roads	Road Length	No. of Bridges	No. of Roads	Road Length	No. of Bridges	No. of Roads	Road Length	No. of Bridges
1	A&N Islands	115	200	0	59	102	0	56	97	0
2	Andhra Pradesh	5,104	18,966	303	4,969	17,481	267	135	922	36
3	Arunachal Pradesh	1,388	14,384	237	1,281	13,362	181	107	981	56
4	Assam	9,199	32,420	1,454	8,876	31,198	1,355	323	1,069	99
5	Bihar	18,775	65,576	1,592	17,887	58,903	1,305	888	4,771	287
6	Chhattisgarh	8,924	45,612	546	8,504	42,309	382	420	2,069	164
7	Goa	70	156	0	70	155	0	0	0	0
8	Gujarat	4,826	15,731	279	4,716	14,812	88	110	748	191
9	Haryana	773	8,111	18	726	7,773	18	47	280	0
10	Himachal Pradesh	3,623	22,295	104	3,404	20,848	94	219	1,131	10
11	J&K	3,370	20,326	239	2,819	17,862	191	551	2,134	48
12	Jharkhand	8,146	33,675	855	7,483	28,588	549	663	4,458	306
13	Karnataka	4,417	24,208	163	4,177	23,419	119	240	684	44
14	Kerala	1,778	5,172	4	1,516	3,959	2	262	1,178	2
15	Ladakh	191	1,622	3	127	1,034	3	64	492	0
16	Madhya Pradesh	20,438	93,640	1,755	19,982	88,709	1,121	456	1,785	634
17	Maharashtra	6,883	33,499	905	6,047	28,428	860	836	4,469	45
18	Manipur	1,913	11,673	211	1,736	10,774	138	177	892	73
19	Meghalaya	1,229	5,198	112	1,029	4,247	84	200	929	28
20	Mizoram	351	4,483	0	305	4,259	0	46	207	0
21	Nagaland	396	4,893	53	326	4,193	46	70	701	7
22	Odisha	17,900	74,539	704	17,062	68,520	558	838	3,533	146
23	Pondicherry	45	106	0	21	50	0	24	55	0
24	Punjab	1,379	10,364	23	1,235	9,241	8	144	1,083	15
25	Rajasthan	18,085	77,732	73	17,792	72,911	35	293	2,500	38
26	Sikkim	995	4,915	99	906	4,611	57	89	242	42
27	Tamilnadu	9,692	23,708	186	9,431	22,497	131	261	1,034	55
28	Telangana	3,545	14,583	551	3,103	12,222	317	442	2,066	234
29	Tripura	1,435	5,470	64	1,351	4,851	53	84	441	11
30	Uttar Pradesh	21,067	77,011	17	19,883	68,322	10	1,184	7,573	7
31	Uttarakhand	2,514	21,368	368	2,201	19,512	183	313	1,651	185
32	West Bengal	7,421	37,850	58	7,190	36,461	50	231	1,070	8
Total		185,987	809,487	10,976	176,214	741,612	8,205	9,773	51,247	2,771

(viii) Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana 2.0 (WDC-PMKSY 2.0)

State-wise details of physical achievements under WDC-PMKSY2.0												
Sr. No.	State / UT	Development of degraded /rainfed area(ha)	Area covered with soil and moisture conservation activities (ha)	Area brought under plantation [Afforestation / Horticulture etc.](ha)	No. of water harvesting structures created/ Rejuvenated including Amrit Sarovar	Area covered under diversified crops / change in cropping systems (ha)	Area brought from nil / single crop to double or more crop(ha)	Increase in cropped area (ha)	Increase in farmers income (% increase/ annum)	No. of Farmers benefited	Area brought under protective irrigation (ha)	No. of Mandays generated
1	Andhra Pradesh	25000	326	0	198	0	0	0	0	662	490	0
2	Arunachal Pradesh	0	9712	5593	76	24	92	892	7.5	360	581	1171
3	Assam	5909.01	5439.94	114.46	317	521.49	2175.98	2498.48	15.03	13951	2995.78	632238
4	Bihar	485.77	3221.36	366.80	317	1387.02	556.20	162.49	9	18545	606.45	43886
5	Chhattisgarh	5353.11	850.94	114.01	840	443	635.06	379.89	9.74	5604	1455.95	886839
6	Gujarat	1662	1148	37	1170	136	113	316	0	5632	965	68436
7	Goa	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	9	51	2.70	82	4.4	37.5	32.60	8.5	834	31	6570
9	Himachal Pradesh	10.5	457.95	160.54	176	5	1	20.42	3.5	3574	339.52	39239
10	Jharkhand	1018	1162	224.98	329	534.78	546.00	436.50	0.92	14685	529.25	90676
11	Karnataka	8673.13	60949	26210.30	2522	819	783	1769	9.02	143353	8428	1253030
12	Kerala	75.46	0	125.79	163	10.8	23.46	55.74	5.75	11537	256.51	16703
13	Madhya Pradesh	115434.32	6474.33	2898.70	4029	1892.23	10061.61	9659.14	3.25	19085	14077.36	1154343
14	Maharashtra	0	1741.70	0	184	0	0	0	0	0	0	0
15	Manipur	44	14	44	124	47	49	49	3.0	755	7.35	81844
16	Meghalaya	1735.20	1518.4	643.80	819	21.2	90.1	171.63	2.78	6787	1335.60	436637
17	Mizoram	389.01	916.74	2062.16	1007	574.12	179.06	424.80	0	7828	287.08	50334
18	Nagaland	1150.93	600.77	1076.58	132	38.66	0	1133.24	0	2871	62	125345
19	Odisha	12115.92	7619.69	759.93	2774	2204.48	1633.79	3688.67	4.99	28273	5405.45	1038167
20	Punjab	0	0	18	0	14	0	0	0	2590	0	0

21	Rajasthan	2280	52	2300	62	0	0	0	0	0	0	116772
22	Sikkim	0	1402	0	0	1402	0	1402	0	1572	0	0
23	Tamil Nadu	1935	0	1795	1626	94	44	318	5.5	11236	3721	76744
24	Telangana	15491	0	0	200	0	0	0	0	1800	1800	0
25	Tripura	120.86	7.27	169.87	244	0	56	67	9.5	3449	366.09	97169
26	Uttar Pradesh	2630	1760	0	21	0	1160	0	0	232	47	39230
27	Uttarakhand	372.79	401.95	0	20421	0	0	0	0	1641	2.38	156079
28	West Bengal	95	80	7.9	176	69	161	192	2.75	4023	164.52	41396
29	UT of J&K	125.09	468.40	578.97	49	13.10	20	48.58	2.63	23681	237.38	27667
30	UT of Ladakh	164.80	176	11	3	1	0	46	6.25	6387	174	1600
	Total	202279.90	106551.44	45315.49	38061	10256.28	18417.76	23763.18	3.38	340947	44365.67	6482115